NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

17. IA 5840(MB)2023
IN
C.P. (IB)/1255(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **13.03.2024**

Name of the Party: Agrasen Trade Merchants Private Limited
Vs
Moli Merchant Traders Private Limited

Section 7, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Adbul Rehman, Ld. Counsel for the Applicant present.
2. At the request of Counsel, the matter is adjourned to **26.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/